

(d) whether the Government propose to convert LPTs into HPTs in the State; and

(e) if so, the plans drawn up in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) to (c). The overall performance of the Low Power Transmitters (LPTs) in Assam is reported to be satisfactory. The complaints of malfunctioning of the LPTs, whenever received, are promptly attended to and defects duly rectified.

(d) and (e). The existing LPTs at Bongaigaon/Kokrajhar, Tezpur and Jorhat are envisaged for upgradation into High Power Transmitters.

[Translations]

### **Murders in Delhi**

722. DR. RAMESH CHAND TOMAR :

SHRI DEVI BUX SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of persons killed in robbery incidents in Delhi during the current year till October, 31, 1995;

(b) the steps taken by the Government to check such incidents; and

(c) the number of accused nabbed so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) During the Year 1995 (upto 30.10.95), forty four persons were killed in thirty six cases of robbery.

(b) In the course of their primary duty of crime prevention and detection, efforts are made by Delhi Police to instil a sense of security among the citizens of the Capital. Measures taken for the safety and protection of the people living in the Capital include increased patrolling, posting of pickets at strategic points, strengthening of intelligence machinery, frequent raids at the hideouts of criminals, increased surveillance, coordination meetings with the officials of the neighbouring States, training of police officers in handling modern weapons, introduction of scientific methods of investigation, modernisation of communication network, etc.

(c) Sixty persons have been arrested in the above mentioned cases.

[English]

### **Mail Delivery in Bombay**

723. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware of the collapse of the mail delivery service in Bombay (Maharashtra) where intra-city delivery takes around a month's time and for inter-city, it is around two months;

(b) if so, the reasons therefor; and

(c) the remedial measures taken by the postal authorities to correct the situation and the outcome thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir. There has been no collapse or deterioration in the mail delivery services in Bombay. Every effort is made to deliver intra-city first class mails in 24 to 48 hours and inter-city mails in 24 to 72 hours depending on transport links. However, occasional delays cannot be ruled out.

(b) Not applicable.

(c) To ensure timely delivery of local mails, Green Channel System was introduced, which takes care of nearly 2.5 lakh letters daily. For timely delivery of inter-Metro mails, a Metro Channel was introduced in April, 1994.

### **Infiltration of Militants**

724. SHRI M.V.V.S. MURTHY :

SHRI GIRDHARI LAL BHARGAVA :

SHRI D. VENKATESWARA RAO :

SHRI SHARAVAN KUMAR PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pakistan Inter Services Intelligence had planned to send across to India about 5,000 highly trained militants during August and September, 1995;

(b) whether intelligence reports reveal that militants trained at different places in Pakistan are trying to sneak into Indian territory;

(c) if so, the number of infiltrators killed in encounter; and

(d) the steps taken/being taken to check their designs and the extent to which the success achieved in putting checks on terrorist activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (d). It is a fact that ISI has been masterminding subversion, sabotage and espionage activities in parts of the country. Government are deeply concerned about Pakistan's continued support to subversion and terrorism directed against India. ISI has also been actively involved in infiltrating a large number of trained and armed militants to indulge in violence and terrorism in Jammu and Kashmir. So far around 1400 militants have been killed near the Line of Control in the State since 1990.

The Government is taking all necessary steps to combat and frustrate the designs of ISI by sensitising and gearing up the intelligence machinery, sharing of intelligence and coordinated action by the concerned Central and State agencies, and strengthening of vigil and security arrangements on the borders to check infiltration.

**Prasar Bharati Act**

725. SHRI SUDARSHAN RAYCHAUDHURI :

SHRI JAGAT VIR SINGH DRONA :

SHRIMATI MALINI BHATTACHARYA :

SHRI INDRAJIT GUPTA :

SHRI LOKANATH CHOUDHARY :

SHRI V. SREENIVASA PRASAD :

SHRIMATI GEETA MUKHERJEE :

SHRI RAM KAPSE :

SHRI SHRAVAN KUMAR PATEL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 3223 on August 24, 1995 and state :

(a) whether the Government have since finalised the amendments proposed to be made to certain sections of Prasar Bharati (Broadcasting Corporation of India) Act, 1990;

(b) if so, the details thereof;

(c) the time by which the Act is proposed to be brought into force; and

(d) if not, the reasons for delay in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Certain changes, inter-alia, in the proposed organisational structure of the Corporation are warranted in the light of the rapidly changing broadcasting scenario because of increased international satellite broadcasting in this part of the world. The details in this regard are being finalised. No specific time frame can be indicated at present.

**Vohra Committee Report**

726. SHRI RABI RAY :

SHRI JAGAT VIR SINGH DRONA :

SHRI GIRDHARI LAL BHARGAVA :

SHRI D. VENKATESWARA RAO :

SHRI CHITTA BASU :

Will the Minister of HOME AFFAIRS be pleased to state the details of the follow up action taken by the Government in the wake of the recommendations of the Vohra Committee report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : The Vohra Committee Report had recommended setting up of a Nodal Agency at the level of Home Secretary. The Government has accordingly set up a Nodal Agency on 2nd August, 1995 with the Home Secretary as the Chairman and Secretary (Revenue), Director IB, Director, CBI and Secretary, RAW as Members. The task of the Nodal Agency is mainly that of coordination, direction and supervision. It is not a substitute for the concerned Central and State Agencies which are responsible for collection of intelligence or for investigation and prosecution under the Constitution and the Laws. The Nodal Agency has started functioning and has held two meetings since it was set up. The Nodal Agency in its meetings generally reviews the information available with the different agencies, relating to the activities of major crime syndicates and the course of action to be taken by the field formations. The question of inter-agency coordination and inter-agency support in the pursuit of cases as per law is considered and appropriate decisions taken with regard to requirements of such support and cooperation.

[Translation]

**MPs Local Area Development Scheme**

727. SHRI RAM TAHAL CHOUDHARY :

SHRI KUNJEE LAL :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether a Member of Parliament can give suggestion about a specified Government agency for implementation of MPs Local Area Development Scheme;

(b) if so, the extent to which the Collector is proposed to be made responsible for accepting the suggestion of the Member of Parliament;

(c) the criteria for fixing responsibility in case of change of the agency by the Collector despite any suggestion given by the Member of Parliament regarding non-completion and sub-standard work done by the concerned agency; and

(d) the action proposed to be taken by the Government on the complaint of the Member of Parliament regarding unsatisfactory work ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) and (b). The guidelines laid down under the Scheme stipulate that the Member of Parliament shall recommend the works to be executed by the concerned District Collectors. The concerned District